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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.A No. 325/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> September 2017, 10.30 A.M

Name of the Company		Panchrishi Pvt Ltd & Ors.		
Under Section		230-232 Am		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

*Mrs. Manju Bhuteria, Adv* Petitioner *Am*

ORDER

Ld. Counsel for the Petitioner is present.

Heard. Order is reserved.

*sd*  
(Jinan K.R.)  
Member (J)

*sd*  
(Vijai Pratap Singh)  
Member (J)